NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 293/14	TP 7/17	Hearing	433(e)/ 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

NAME (IN CAPITAL) SL.

SIGNATURE

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

there is no question of again issuing demand notice and the counsel for petitioner reported that already

TAHURA ANZAR 8095371495.

PETITIONER.

FOR

SREEVATSA ASSOCIATES.

9. K. Dyffantha Reslandent

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demand notice was issued to the respondent.

Counsel for Petitioner Company is present. PCS for respondent is present. He requested time to file objections. Since the respondent has appointed the PCS to defend the company in this case,

For filing objections, time is extended till 21.08.2017.

MEMBER (J)

MEMBER (T)